

[SHRI TIRUCHI SIVA]

resulted in the common occurrence of such a horrendous crime frequently and this is a matter of national shame.

The Government must seriously consider of enforcing some immediate steps like ensuring patrolling of police at night, establishing more women police stations on this issue to tackle this serious menace.

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRIMATI VASANTHI STANLEY (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI DEREK O'BRIEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Shri Nandi Yellaiah, not present; Shri Tapan Kumar Sen, not present. Shri Ambeth Rajan.

**Need to bring a legislation for proper implementation of special component plan for SCs and Tribal sub-plan for STs**

SHRI AMBETH RAJAN (Uttar Pradesh): Sir, it is shocking to find that the Central Government, even after 33 years of the policy, has not implemented fully the policy of 'Scheduled Caste Special-Plan (SCSP) and Tribal Sub-Plan.

In spite of Government's repeated promises, over the years, utilization of SCP and TSP funds, to the extent of 15 per cent and 7.5 per cent from the budgeted allocation, is not taking place. This is upsetting the millions of SCs and STs today.

Now, it is reported that of about 75 Departments in around 54 Ministries, only 25 Ministries are implementing these two Plans. Maybe other Departments are not having heart to implement these.

In the 11th Five Year Plan from 2007-2008 to 2011-2012, the Central Government should have allocated Rs. 1,92,307.8 crore for this scheme. But

Government has allocated Rs. 96,071.1 crore, remaining Rs. 96,236.7 crore is denied to SCs/STs. Out of the partially allocated amount, more than half of the amount, that is, Rs. 46,000 crore is spent on building bridges, flyovers, stadiums, roads, jails, airports, organizing game events and Metro Rail networks, which should not have been spent on SC/ST funds.

I, therefore, urge upon the Government: (i) to bring a Central Legislation on Special Component Plan for SCs and Tribal Sub-Plan for STs; (ii) to constitute a Monitoring Group, consisting of all SC/ST MPs, Central/State Government Secretaries of Ministries/Departments for implementation of SCSP and TSP Plans and proper utilization of allocated funds; and (iii) to consider and create a separate Ministry only to monitor implementation of these SCSP/TSP Plans.

SHRIMATI GUNDU SUDHARANI (Andhra Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

**Need to withdraw the Central Order to reduce quota of  
kerosene oil for Andhra Pradesh**

SHRIMATI GUNDU SUDHARANI (Andhra Pradesh): Sir, kerosene is called 'poor man's fuel' and it is the bounden duty of Government in power to ensure supply of sufficient kerosene to poor and downtrodden. But, Sir, the supply of kerosene to poor in Andhra Pradesh by the Government of India has come down by leaps and bounds.

The Andhra Pradesh State Government is demanding to increase kerosene quota but the Ministry of Petroleum, instead of increasing it, has brought down supplies by 43 lakh litres from April, 2012. We were getting 5.53 crore litres of kerosene between 2005 and 2010. In April, 2010, the Ministry reduced it by 57 lakh litres. In May, 2011, it reduced it again by 65 lakh litres, and, now, the Ministry has reduced it once again by 43 lakh litres. The poor are praying for increase in quota but the Government of India is reducing it.